POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF
MEDIAONE GLOBAL ENTERTAINMENT LIMITED (MGEL)

(Formerly known as Rajmata Investments & Finance Ltd.)

(Regd. Office: 305, Bluechip Arcade, 3-6-111, Himayatnagar, Hyderabad-500 029)

(Corp. Office: 1-D, 'Park Way', # 122, Marshall's Road, Egmore, Chennai- 600 008)

The details subsequent to the completion of the Offer made vide Public Announcement dated January 23 , 2007 and March 25, 2007 in terms of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ('Regulations') by **Shri Pathee Investments Private Limited** ('Acquirer') to acquire upto 94,000 equity shares of Rs. 10/- each, representing 20% of voting capital of MGEL ('Target Company'), at a price of Rs. 55/- per share ('Offer Price') payable in cash are as under:

1. Name of the Target Company : **Mediaone Global Entertainment Limited**
2. Name and Address of the Acquirer : **Shri Pathee Investments Private Limited**
   Old No. 6 (New No. 15), Besant Avenue, Adayar, Chennai-600 020.
3. Name of Manager to the offer : **Ashika Capital Limited**
4. Name of Registrar to the offer : **Cameo Corporate Services Limited**
5. Offer details:
   a) Date of Opening of the Offer : April 5, 2007 (Thursday)
   b) Date of Closing of the Offer : April 24, 2007 (Tuesday)
6. Details of the acquisition:

S. No.	Particulars	Proposed in the Offer Document		Actuals	
(i)	**Offer Price:** Fully Paid Equity Shares Partly Paid Equity Shares	Rs.55/- per share Not Applicable		Rs.55/- per share Not Applicable	
		Number	**(%)**	**Number**	**(%)**
(ii)	Shareholding of Acquirer before Preferential Issue / P.A.	Nil	Nil	Nil	Nil
(iii)	Shares acquired through Preferential Issue (#)	2,30,000	48.94	2,30,000	48.94
(iv)	Shares acquired in the Open Offer	94,000	20.00	1,100	0.23
(v)	Size of the Open Offer (No. of shares multiplied by Offer Price per Share)	Rs. 51,70,000/-		Rs. 60,500/-	
(vi)	Shares acquired after PA but before 7 working days prior to Closure Date, if any.	Nil	Nil	Nil	Nil
(vii)	Post Offer Share Holding of Acquirer (ii+iii+iv+vi)	3,24,000	68.94	2,31,100	49.17
(viii)	Pre & Post Offer Shareholding of Public	**Pre Offer**	**Post Offer**	**Pre Offer**	**Post Offer**
		1,44,047 (30.65%)	50,047 (10.65%)	1,44,047 (30.65%)	1,42,947 (30.42%)

(#) The Target Company is yet to receive the in-principle approval from Bombay Stock Exchange Limited, Mumbai for the proposed issue of 2,30,000 equity shares of the company on preferential basis. Therefore, the said shares are yet to be allotted to the Acquirer.

7. Status of Escrow Account : Amount of Rs. 60,500/- was transferred to Special Account for the payment of consideration. Balance amount lying in the Escrow Account is yet to be released to the Acquirer.
8. Payment of Interest, if any : Nil
9. Status of Investor Complaints received, if any : Nil

This Public Announcement will also be available on SEBI website at www.sebi.gov.in

The Acquirer and its Directors accepts full responsibility severally and jointly for the information contained in this Public Announcement and also for the obligations of Acquirer laid down in SEBI (SAST) Regulations,1997 and subsequent amendments thereof.

Issued by Manager to the Offer on behalf of the Acquirer:

ASHIKA CAPITAL LIMITED

1008, 10th Floor, Raheja Centre,
214, Nariman Point, Mumbai-400021.
Tel: +91-22-66111700; Fax: +91-22-66111710
E-Mail: mbd@ashikagroup.com

Contact Person: Mr. Narendra Kumar Gamini

ASHIKA
Growing & Sharing with You

Place: Mumbai
Date: May 10, 2007.